

**Nomination of cases by Hon'ble the Chief Justice on 16-03-2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	W.P. - 10896/2016	Hon. V. K. Shukla, J	Computer Fresh section on 16-03-2016
2	W.P. - 123/2016 (Correction Application)	Hon. Tarun Agarwala, J.	Writ Tax Section on 16-03-2016
3	W.P. -39965/2001 (Recall Application)	Hon. Tarun Agarwala, J.	Writ C-II Section on 16-03-2016
<b>Hon....., J.</b>			
4	CrI.M.A.- 7914/2016	Hon. Bharat Bhushan, J.	Computer Fresh section on 16-03-2016
5	Bail – 7604/2016	Hon. Bharat Bhushan, J.	Computer Fresh section on 16-03-2016
6	Bail – 7223/2016	Hon. Om Prakash, J.	Computer Fresh section on 16-03-2016
7	Bail – 7564/2016	Hon. K.N. Bajpayee, J.	Computer Fresh section on 16-03-2016
8	CrI. Revision – 709/2016	Hon. Om Prakash, J.	Computer Fresh section on 16-03-2016
9	Bail – 7069/2016	Hon. Ramesh Sinha, J.	Computer Fresh section on 16-03-2016
10	Bail – 7094/2016 with Bail – 5971/2016	Hon. R.D. Khare, J.	Computer Fresh section on 16-03-2016
11	CrI.M.A.(u/s 482 Cr.P.C.) - 8088/2016 (N.R.H.M. Scam matter)	Hon. Arun Tandon, J.	Court No. 10 on 17-03-2016
12	CrI.M.A.(u/s 482 Cr.P.C.) - 8046/2016 (N.R.H.M. Scam matter)	Hon. Arun Tandon, J.	Court No. 10 on 17-03-2016
13	W.P. - 10948/1998	Hon. P.K.S. Baghel, J.	Writ A-II section on 16-03-2016
14	CrI. M.A. - 21677/2014	Hon. K. N. Bajpayee, J.	482 section on 16-03-2016
15	CrI.M.A. - 27086/2015	Hon. Om Prakash, J.	482 section on 16-03-2016
16	Bail – 8495/2014	Hon. Ramesh Sinha, J.	Bail Section on 16-03-2016
17	Bail – 25599/2014	Hon. Ramesh Sinha, J.	Bail Section on 16-03-2016

18	Bail – 19794/2015	Hon. Om Prakash, J.	Bail Section on 16-03-2016
19	Bail – 15088/2015	Hon. Ramesh Sinha, J.	Bail Section on 16-03-2016
20	Crl. Revision – 1190/2003	Hon. Bharat Bhushan, J.	Crl. Revision section on 16-03-2016
21	Crl. Revision 2123/2003 with Crl. Revision defective -241/2003	Hon. Ranjana Pandya, J.	Crl. Revision section on 16-03-2016
22	W.P. - 8987/2010	Hon. V.K. Birla, J.	Writ A-I section on 16-03-2016
23	Crl. Appeal – 1463/1999 (Correction Application) with Crl. Appeal – 1516/1999 with Crl. Appeal – 1517/1999	Hon. Bharat Bhushan, J.	Crl. Appeal Section on 16-03-2016
<b>Appropriate Court dealing with such matters</b>			
24	W.P. - 7319/2016	Appropriate Court dealing with such matters	Writ C-II Section on 16-03-2016
25	W.P. - 8338/2016	Appropriate Court dealing with such matters	Writ C-II Section on 16-03-2016
26	Bail -25699/2015 with Bail – 42745/2014	Appropriate Court dealing with such matters	Bail Section on 16-03-2016
27	Bail – 3203/2016 with Bail – 16048/2013	Appropriate Court dealing with such matters	Bail Section on 16-03-2016
28	W.P. - 63452/2013	Appropriate Court dealing with such matters	Writ A-I section on 16-03-2016
29	W.P. - 56714/2014	Appropriate Court dealing with such matters	Writ A-I section on 16-03-2016
30	Crl. Appeal – 981/2015	Appropriate Court dealing with such matters	Crl. Appeal Section on 16-03-2016
31	Crl. Appeal 4681/2008	Appropriate Court dealing with such matters	Crl. Appeal Section on 16-03-2016
32	Crl. Appeal 2999/2013	Appropriate Court dealing with such matters	Crl. Appeal Section on 16-03-2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
17/03/2016